

LITEM NO.1

Court No.3

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 1127 OF 2008

VINISHA JITESH TOLANI @ MANMEET LAGHMANI Petitioner(s)

VERSUS

JITESH KISHORE TOLANI Respondent(s)
(With appln(s) for stay and office report)

WITH T.P.(CRL) NO. 74 of 2009
(With appln(s) for stay and office report)
(For final disposal)

Date: 25/02/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. S.K. Sharma,Adv.
Mr. Dhruv Kumra,Adv.
Mr. Sanjay Jain,Adv.

For Respondent(s) Ms. Suruchii Aggarwal,Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments concluded.
Judgment reserved.

(Ganga Thakur)
PS to Registrar

(Juginder Kaur)
Court Master